

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 20th October, 2014

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 329/2014	Chetan Sharma Vs. Rajasthan State Pollution Control Board	Mr. Shantanoo saxena Adv. Mr. Pramod Shrivastava Adv.	
FOR HEARING				
2.	Original Application No. 132/2013	Ashish Gautam Vs. State of Rajasthan & 5 Ors.	Mr. Om S. Shrivastava. Mr. Sachin K. Verma, Adv. Dr. M.S. Kachhawa, Adv. For R-1 to 3.	
3.	Original Application No. 21/2014	Paryavaran And Manav Sanrakshan Samiti Vs. State of M.P. & 6 Ors.	Mr. R.S. Verma, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 22/2014	Paryavaran And Manav Sanrakshan Samiti Vs. Union of India & 4 Ors.	Mr. R.S. Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv.	
5.	Original Application No. 132/2014	Paryavaran Avam Manav Sanrakshan Samity Vs State of M.P. & 5 ors.	Mr. R.S. Verma, Adv. Mr. Yadvendra Yadav, Adv for R-2 Mr. Sandeep Singh Baghel Adv. For R-3 & 4 Mr. Anshuman Singh, R-5	
6.	Original Application No. 197/2014	Paryavaran Avam Manav Sanrakshan Samity Vs. Jabalpur Cont. Board & 5 Ors.	Mr. R.S. Verma, Adv. Mr. Sachin K. Verma, Adv. R-1&2	
7.	Original Application No. 140/2014 (M.A. No 554/14)	Paryavaran Avam Manav Sanrakshan Samity Vs State of M.P. & 5 ors.	Mr. R.S. Verma, Adv. Mr. Sandeep Singh Adv. For R-3 & 4 Mr. Yadvendra Yadav, Adv for R-2 (CGWB) Mr. Anshuman Singh Adv. For R-5	

FOR COMPLIANCE

8.	Original Application No. 154/2014	Paryavaran Avam Manav Sanrakshan Samity Vs Regal town & ors.	Mr. R.S.Verma, Adv. Mr. Ajay Gupta Adv. for R-1	
9.	Original Application No. 192/2014	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Arms Real Estate Developers Ltd & 7 ors.	Mr. R.S.Verma, Adv. Mr. Yash Vidyarthi Adv. For R-1 Ms. Parul Bhadoria	
10.	Original Application No. 194/2014	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Shikhar Housing Development & 8 ors.	Mr. R.S.Verma, Adv. Mr. Yash Vidyarthi Adv. For R-1 Ms. Parul Bhadoria	